NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1451/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Ashish Vasanji Shah

V/s.

Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAMEDESIGNATION Adv. Uperwire Mahawik Adv. for Op Gnotiton Adv. Hormanning
Pawewhour

Ms. Khushboo Shah Adv for
Rajani ilb. Corporate Rebhor

ORDER

CP No.1451/ I&BP/NCLT/MB/MAH/2017

For the parties have not agreed for settlement, list this matter for hearing on 22.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)